- The component of Solid and Liquid Waste Management was included in TSC projects in 2006 for providing upto 10% of the district's project cost under the scheme for this purpose.
- In order to promote sanitation among APL households who do not get incentives under TSC, a revolving fund of Rs. 50 lakh subject to a ceiling of 5% of total project cost to each district has been earmarked for giving loan to APL members of self-help groups/cooperative societies for construction of toilets.
- Taking up Information, Education and Communication campaign and capacity building programmes.
- (d) The achievements under TSC from 1st January, 2008 to 31 December, 2008, *i.e.* International Year of Sanitation is as under:—

Construction of Individual Household Toilets : 1,18,16,635
School Toilets : 2,62,212
Sanitary complex : 3,161
Balwadi Toilets : 76,788

During 2008, the Third South Asian Conference on Sanitation (SACOSAN-III) was organized in New Delhi to develop a regional agenda on sanitation.

Modifying works under NREGA

3485. SHRI MATILAL SARKAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is aware that the guidelines for selecting the projects for NREGA schemes do not provide suitable works for all sections of working people like women, young boys and girls possessing school education;
 - (b) whether the present projects do not suit persons of older groups also; and
- (c) whether Government is going to formulate projects suiting agriculture, small industries, horticulture and the like?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) NREGA is demand based. The Act provides a legal guarantee for 100 days of wage employment per household in a year for doing unskilled manual work on demand. Adult members of a registered rural household may demand employment under the Act irrespective of their age and educational qualification.

(c) Works to be taken up under NREGA have been listed in para 1 of Schedule-I of the Act. Permissible works under NREGA are supportive of agriculture and horticulture.

Drinking water supply in Andhra Pradesh

3486. SHRIMATI T. RATNA BAI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government is involving gram panchayats in providing safe water in the agency areas;